

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2993**

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

VACANT POSTS IN UTS

†2993. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether after abrogation of Article 370 and 35-A, the Government has decided to fill all the vacant posts in Union Territories (UTs) of Jammu and Kashmir as well as Ladakh;

(b) if so, the details thereof; and

(c) the approximate number of youth of each of these UTs who are likely to get employment as a result of the same?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The Government has taken several steps since August 2019 to fill up all the vacant posts in the UTs of Jammu & Kashmir and Ladakh.

Some of these measures are:

A. In the UT of J&K

- i) The Government has taken up recruitment drive in a transparent manner for which an Accelerated Recruitment Committee (ARC) was constituted for identifying Gazetted, Non-Gazetted & Class-IV posts and to expedite the recruitment process in the Union Territory (UT) of Jammu and Kashmir (J&K).**

- ii) Accordingly, 26330 posts have been identified in various departments in the UT of J&K and taken up for recruitment. Presently selection process has been completed with respect to 11,324 Gazetted, Non-Gazetted & Class-IV posts.

B. In the UT of Ladakh

Administration of UT of Ladakh has taken required measures for filling up of vacant posts. Some of these measures are:

- i) 613 District Cadre posts have been filled.
- ii) 293 vacant posts in Ladakh Police have been advertised.
- iii) 45 vacant posts of JK Bank have been advertised for candidates from Ladakh.
- iv) Besides, the UT Administration has tied up with Staff Selection Commission (SSC) for recruitment to UT/Divisional cadre posts. Accordingly, 829 UT/divisional cadre posts have been referred to SSC. District Staff Selection Board, constituted under Ladakh Autonomous Hill Development Council (LAHDC) Act is already in place for recruitment to vacant district cadre posts. All the concerned Requisitioning Authorities have been directed to send the requisition of vacant Direct Recruitment quota posts to respective Recruitment Agencies.